CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No.54/2000

Tuesday this the 7th day of March, 2000

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

E.A. Gangadharan S/o Achuthan Nair Aged 47, Eureth House,
Kanjiramattom PO.

...Applicant

(By Advocate Mr. Abraham Vakkanal (rep.)

vs.

- The Senior Superintendent of P ost Offices, Ernakulam Division, Cochin.682011.
- The Sub Divisional Inspector, Department of Posts, Tripunithura.
- Assistant Supdt. of Post Offices, Kochi Sub Division, Kochi-682001.
- 4. Union of India represented by the Secretary Ministry of Communications, New Delhi.

Addl.respondents impleaded vide order in MA.334/2000.

- Sunil Kumar T.K.
 Bhanumandiram, Pangarappally PO,
 Mulanthuruthy.
- K.K.Alice, Pulimoottil kudiyil House, Kaninadu PO.

... Respondents

(By Advocate Mr. R.Prasanthkumar for R.1to4 Mr. PC Sebastian for R.5&6.

The application having been heard on 7.3.2000, the Tribunal on 7.3.2000 delivered the following:

ORDER

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant coming to know of the vacancies of Extra Departmental Delivery Agent (EDDA for short) in the Kanjiramattom and Ambaloor Post Offices applied for selection and appointment. Finding that he was not being

called for the interview, the applicant has filed this application for a direction to the respondents to consider the candidature of the applicant also for selection and appointment to the post of EDDA, Kanjiramattom Sub Post Office and Ambaloor Branch Post Office.

- 2. On the basis of the interim order issued on 13.1.2000 the applicant was also considered. As there was a direction that the appointment to the posts of EDDA, Ambaloor BPO and Kanjiramattom SPO should be provisional and subject to the outcome of this application, one Sunil Kumar T.K. and K.K.Alice who were said to have been for appointment to the post Ambaloor respectively Kanjiramattom and Miscellaneous Application No.334/2000 for impleadment, which has been allowed.
- 3. Today when the matter came up for hearing, learned counsel of the official respondents produced before us the proceedings which led to the selection of respondents 5%6 for appointment to the posts of EDDA, Kanjiramattom and Ambaloor. We have perused the selection procedings and have heard the learned counsel on either side.

contest in the application. According to the proceedings which led to selection of respondents 5&6, we find that the applicant was considered but could not be selected to either posts as he was Sl.No.14 in the merit. Respondent No.5 has obtained 498 marks and Respondent No.6 has obtained 492 marks out of 600 while the applicant has obtained only 256 marks out of 600. As the reliefs sought for in the application has already been granted and as the selection was held on merits, nothing further survives in this application for further consideration. Hence, the application is closed without any further direction leaving the parties to suffer their costs.

Dated the 7th day of March, 2000

G. RAMAKRIŚHNAN
ADMINISTRATIVE MEMBER

A.V. HARIDASAN VICE CHAIRMAN

S.